

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.347/08

Thursday this the 23<sup>rd</sup> day of October 2008

**C O R A M :**

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER  
HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

K.E.Ismail,  
Postal Assistant (under suspension),  
Vaikom Head Post Office, Vaikom.

...Applicant

(By Advocate Mr.P.R.Padmanabhan Nair)

**Versus**

1. Senior Superintendent of Post Offices,  
Kottayam Division, Kottayam – 1.
2. Director of Postal Services,  
Central Region, Kochi – 682 018.
3. Assistant Post Master General,  
O/o.the Post Mater General,  
Central Region, Kochi – 682 018.
4. Chief Post Master General,  
Kerala Circle, Thiruvananthapuram – 695 001.
5. Director General of Post,  
Ministry of Communications,  
Department of Post, Dak Bhavan,  
Sansad Marg, New Delhi – 110 001.

...Respondents

(By Advocate Mr.Varghese P Thomas,ACGSC)

This application having been heard on 23<sup>rd</sup> October 2008 the  
Tribunal on the same day delivered the following :-

**ORDER**

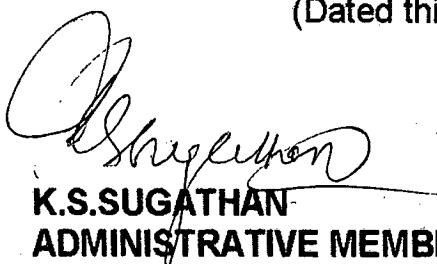
**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER**

The applicant has filed this O.A seeking a direction to quash the  
Annexure A-1 Memo No.VIG/GL/07 dated 16.4.2008 issued by the Senior  
Superintendent of Post Offices, Kottayam Division extending the period of  
his suspension for a further period of 180 days from 22.4.2008.

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2. When the matter came up for hearing today, counsel for the applicant submitted that the applicant has been permitted to join duty and accordingly he joined duty on 20.10.2008. He has, therefore, submitted that this O.A has become infructuous. We, therefore, dismiss this O.A as infructuous. There shall be no order as to costs.

(Dated this the 23<sup>rd</sup> day of October 2008)



K.S. SUGATHAN  
ADMINISTRATIVE MEMBER



GEORGE PARACKEN  
JUDICIAL MEMBER

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